

PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SAVANT INFOCOMM LIMITED

Regd. Office: 6, First Main Road, Kasturba Nagar, Adyar, Chennai 600 020.

This corrigendum to the Public Announcement is being made as advised by SEBI vide their letter no. CFD/DCR/SKM/TO/100851/07 dated 08/08/2007, with a view to apprise the shareholders of Savant Infocomm Limited (**SIL**) of the changes & status of the Offer. This Public Announcement should be read in conjunction with the original Public Announcement (PA) dated 23/06/2007 pursuant to Regulation 10 read with Regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto and the Letter of Offer sent to the equity shareholders of SIL.

Equity Shareholders of SIL are requested to note the following:

1. As per audited results for the year ended on 31/03/2007 Western India Steel Co. Pvt. Ltd. (WISCPL), the Acquirer, reported a net profit of Rs.4.72 lacs on a total income of Rs. 17.61 lacs. The Net Worth of WISCPL as on 31/03/2007 is Rs. 51.33 lacs. The Book Value, EPS and Return on Networth (%) is Rs. 128.31, Rs. 11.80 and 9.19% respectively. The Networth of WISCPL as on 31/03/2007 is Rs. 51.33 lacs and it has immediate access to liquid assets of atleast a sum of Rs. 100.00 lacs as certified by H. N. Wania & Co., Chartered Accountants, having their office at Ground floor, No. 22 & 23, Bhuvaneshwar Building, Dr. Walimbe Marg, Parel Back Road, Parel village, Mumbai-400 012, Tel. No.: 2411 6456 (Membership No. of Mr. Hoshang N. Wania, proprietor is 12608).
2. The Acquirers are in the business of iron & steel and other engineering products/material in both domestic and international market and also have interests in real estate. The acquisition is in the nature of strategic investment for diversification and growth.
3. The scheduled date for dispatch of final Letter of Offer was 04/08/2007. However the same has been dispatched on 11/08/2007 to all the shareholders of SIL as on specified date after incorporating all the changes as advised by SEBI. The other activity schedule is as per original PA. For details please refer to the final Letter of Offer.

A copy of this corrigendum Public announcement will become available on SEBI website www.sebi.gov.in. Eligible persons to the Offer may also download a copy of Form of Acceptance cum Acknowledgement, letter of offer, form of withdrawal which will also be made available on SEBI's website from the offer opening date i.e; 16/08/2007 and apply in the same.

Issued by Manager to the Offer on behalf of the Acquirers:

KEYNOTE

CORPORATE SERVICES LIMITED

KEYNOTE CORPORATE SERVICES LTD.

SEBI Registration No.: INM 000003606

4th Floor, Balmer Lawrie Building,

J.N.Heredia Marg, Ballard Estate, Mumbai – 400001.

Tel: +91-22- 30266000-5; Fax: +91-22- 22694323

E-mail: mbd@keynoteindia.net

Contact Person: Mr. Satish Mangutkar

Place: Mumbai

Date: 13/08/2007